

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE & INDUSTRY

DEPARTMENT OF COMMERCE

NEW DELHI

NOTIFICATION NO. 02/(RE 2003)/2002-2007

Dated 31st March 2003

S.O. (E)- In exercise of powers conferred under Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with Paragraph 2.1 of the Export and Import Policy, 2002-2007, as amended from time to time, the Central Government hereby makes the following amendments in the ITC(HS) Classification of Export and Import Items, 2002-2007 published on 31st march, 2002 as amended from time to time.

1. After amendment the following entries would read as under:-

S.No	Exim Code	Item Description	Policy	Conditions relating to the Policy
1	02082000	Frogs' legs	Free	
2	05040020	Guts of sheep and goats for natural food casings	Free	

3	05119129	other	Free	
4	05119919	Other	Free	
5	09083050	Small seeds- Cardamoms	Free	
6	09083090	Other-cardamoms	Free	
7	09103010	Turmeric (Curcuma): Fresh	Free	
8	09109911	Celery	Free	
9	09109912	Fenugreek	Free	
10	09109913	Dill	Free	
11	09109914	Ajwain	Free	
12	09109915	Cassia torea	Free	
13	09109919	Other	Free	
14	11062020	Of manioc (cassava)	Free	
15	12119013	Psyllium seed (isobgul)	Free	
16	12119032	Psyllium husk (isobgul husk)	Free	
17	23011010	Meat meals and pellets (including tankage)	Free	
18	23011090	Other (including greaves)	Free	
19	23012019	Other	Free	
20	23012090	Other	Free	
21	29241900	Others	Free	
22	29411010	Penicillins & its salts (eg procaine penicillin, penicillin G- potassium)	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India

				under the provisions of Drugs and Cosmetics Act.
23	29411050	6-APA	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act
24	29419011	Rifampicin	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act.
25	29419012	3 Formyl Rifa S V(Rifa int)	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act
26	29419013	Rifa S/Rifa S Sodium (Rifa i nt)	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India

				under the provisions of Drugs and Cosmetics Act
27	29419014	1-Amino-4-Methyl piperazine (Rifa int)	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act
28	30031000	Containing penicillins or derivatives thereof, with a penicillanic acid structure, or streptomycins or their derivatives	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act
29	30041010	Penicillins	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act
30	30042092	Rifampicin	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India

				under the provisions of Drugs and Cosmetics Act
31	30049052	Rifampin	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act
32	30065000	First-aid boxes and kits	Free	
33	31010010	Guano	Free	
34	37061011	Made wholly in black and white and of a length not exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
35	37061012	Made wholly in black and white and of a length exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
36	37061013	Made wholly or partly in colour and of a length not exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
37	37061014	Made wholly or partly in colour and of a length exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
38	37061020	Documentary Shorts, and Films certified as such by the Central Board of Film Certification	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
39	37061041	Made wholly in black and white	Free	Import permitted as per

				conditions at Licensing note no. 1 of the chapter.
40	37061042	Made wholly or partly in colour	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
41	37061051	Patch prints, including Logos intended exclusively for the entertainment of children.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
42	37061059	Other	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
43	37061069	Other	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
44	37061070	Short films not elsewhere specified	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
45	37061092	Master Positives, exposed negatives, dupes and rush prints as are not cleared for Public exhibitions.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
46	37061099	Other	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
47	37069011	Made wholly in black and white	Free	Import permitted as per

		and of a length not exceeding 4,000 metres.		conditions at Licensing note no. 1 of the chapter.
48	37069012	Made wholly in black and white and of a length exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
49	37069013	Made wholly or partly in colour and of a length not exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
50	37069014	Made wholly or partly in colour and of a length exceeding 4,000 metres.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
51	37069020	Documentary Shorts, and Films certified as such by the Central Board of Film Certification	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
52	37069041	Made wholly in black and white	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
53	37069042	Made wholly or partly in colour	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
54	37069051	Patch prints, including Logos intended exclusively for the entertainment of children	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
55	37069069	Other	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
56	37069070	Short film not elsewhere	Free	Import permitted as per

		specified		conditions at Licensing note no. 1 of the chapter.
57	37069092	Master Positives, exposed negatives, dupes and rush prints as are not cleared for Public exhibitions.	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
58	37069099	Other	Free	Import permitted as per conditions at Licensing note no. 1 of the chapter.
59	85243920	Other video films	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
60	85243930	Video CD	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
61	85243940	DVD	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
62	85243950	Laser Disc	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
63	85243990	Other	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
64	85245140	Other video films	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.

65	85245190	Other	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
66	85245240	Other Video films	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
67	85245290	Other	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
68	85245340	Other Video films	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.
69	85245390	Other	Free	Import permitted as per conditions at Licensing note no. 2 of the chapter.

2. The condition of the Policy as indicated in column 4 against Exim Code No. 27101111, 27101112, 27101113, 27100019, 27101920, 27101930, under the heading 2710 would stand amended and would read as below:

"Import allowed through IOC, subject to para 2.11 of the Exim Policy, except for the companies who have been granted rights for marketing of transportation fuels in terms of Min. of P&NG's Resolution No.P-23015/1/2001-MKT. Dated 8.3.2002".

This issues in public interest.

Sd/-

(L. MANSINGH)

Director General of Foreign Trade and

Ex-Officio Additional Secretary to the Government of India

(Issued from File No. 01/93/180/M-31/AM04/Pol.I)

Copy to all concerned.